



असाधारण

EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (i)

PART II—Section 3—Sub-section (i)

प्राधिकार से प्रकाशित

PUBLISHED BY AUTHORITY

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नई दिल्ली, शनिवार, नवम्बर 8, 2014/कार्तिक 17, 1936

No. 571]

NEW DELHI, SATURDAY, NOVEMBER 8, 2014/KARTIKA 17, 1936

SUPREME COURT OF INDIA

NOTIFICATION

New Delhi, 31st October, 2014

G.S.R. 782(E).—In exercise of the powers conferred by clause (2) of Article 146 of the Constitution, the Chief Justice of India hereby makes the following amendment to the Supreme Court Officers and Servants (Conditions of Service and Conduct) Rules, 1961.

The following Post, Qualification, Experience and Method of Recruitment be added as Category No. 4A below Category No. 4 of the Schedule to the said Rules:—

Registrar (Library) (Ex-cadre) Recruitment by any State Bar Council for enrolment as an Advocate; 2. Master's Degree in Library Science of a recognised University. 3. A Ph.D. degree in Library Science with a consistently good academic record. 4. Diploma in Computer Application recognised by AICTE/DOEACC or equivalent or Library Automation Course conducted by National Institute of Recruitment OR By deputation OR OFFICE Management of Library, in case of direct recruitment. OR CHANA Library, in case of direct recruitment. OR OR OFFICE Management of Library, in case of direct recruitment. OR OR OFFICE Management of Library, in case of direct recruitment. OR OR OFFICE Management of Library, in case of direct recruitment. OR OR OFFICE OR OFFICE OR OFFICE OR OFFICE Central/State Govt./High Council for enrolment as an Advocate; Automation OR OR OFFICE OR OFFICE OFFICE OR OFFICE O	Category No.	Designation of the Post	Qualification	Method of recruitment	Experience, if any prescribed for the
Registrar (Library) (Ex-cadre) Registrar (Library) (Ex-cadre) Recruitment or by any State Bar Council for enrolment as an Advocate; Master's Degree in Library Science of a recognised University. Recruitment or Library, in case or direct recruitment. OR By deputation OR					post
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(Ex-cadre) as an Advocate; 2. Master's Degree in Library Science of a recognised University. 3. A Ph.D. degree in Library Science with a consistently good academic record. 4. Diploma in Computer Application recognised by AICTE/DOEACC or equivalent or Library Automation Course conducted by National Institute of as an Advocate; By deputation OR OR Officers holdin analogous post in the basis of merit the basis of merit OR OR OR OR OR OR OR OR OR O				Recruitment	service in
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conducted by National Institute of OR		•	recognised by AICTE/DOEACC or	merit	
			equivalent or Library Automation Course		deputation.
		# S	conducted by National Institute of	6	OR
Minimum 4 year			Science Communication and Information		Minimum 4 years
Resources.	12		Resources.		

		5. Knowledge of Computer operation. It		required field in
		includes (I) knowledge and experience of		the feeder cadre in
		working with any standard 'Library		case of promotion
	y = -4 *	Automation Software' for House Keeping		
		activities in the library such as		
		cataloging, acquisition and circulation		
		etc. (ii) knowledge and experience of		
74.		computerised search both of on-line and		
		off-line databases including of retrieval		
= 1	80.16	of desired information through various		,
	. 4	search engines/processes and (iii)		8
		knowledge and experience of any		
	*	software for developing in-House		*
		databases for documentation work.		
		Specialised knowledge in:	6	
		(i) Conducting research work regarding		
		legal matters. (ii) Documentation work	W 198	
		(iii) Preparing of bibliography of cases.		= ×
		(iv) Examination and dissemination of		2
		legal articles published in various law	2	
		journals.		
		Journals.	, Y	9 V

[F. No. 34/2014-SCA (I)]

By Order,

M.K. HANJURA, Registrar (Admn.I)